Corporate Debtor: Ace Footmark Pvt Ltd

Date of claims: 15-09-2023

S. No.	Date of receipt of claim	Name of creditor	Type of creditor	Amount of claim received				Amount of claim admitted*	Amount of claim rejected#
				Principal	Interest	Others	Total		
1	08-09-2023	Arun Kumar Chaturvedi	Other creditor (other than financial creditors and operational creditors)	30,00,000.00	-	-	30,00,000.00	-	30,00,000.00
2	07-09-2023	Raghoo ji Gopal ji	Operational creditor (other than Workmen and Employees and Government Dues)	51,684.00	-	-	51,684.00	51,684.00	-
3	06-09-2023	Bajaj Rubber Company Pvt Ltd	Operational creditor (other than Workmen and Employees and Government Dues)	58,05,125.00	86,12,326.00	-	1,44,17,451.00	1,44,17,451.00	-
4	08-09-2023	Moneyshine Infocom Pvt Ltd	Operational creditor (other than Workmen and Employees and Government Dues)	93,54,000.00	26,49,588.00	-	1,20,03,588.00	1,19,71,739.00	31,849.00
5	06-09-2023	Pr. Commissioner State Tax/VAT, Department of Trade & Taxes, Govt of NCLT of Delhi	Operational creditor (Government Dues)	75,16,704.00	1,76,60,735.00	-	2,51,77,439.00	75,16,704.00	1,76,60,735.00
6	09-09-2023	Advance Molecule	Operational creditor (other than Workmen and Employees and Government Dues)	8,28,220.00	-	-	8,28,220.00	8,28,220.00	-
7	09-09-2023	Bansal Petro Oil Pvt Ltd	Operational creditor (other than Workmen and Employees and Government Dues)	4,51,175.00	68,529.15	-	5,19,704.15	5,19,704.15	-
8	05-09-2023	State Bank of India	Secured financial creditor (other than financial creditors belonging to any class of creditors)	10,85,57,645.00	67,30,359.93	57,885.00	11,53,45,889.93	11,53,45,889.93	-
			TOTAL	13,55,64,553.00	3,57,21,538.08	57,885.00	17,13,43,976.08	15,06,51,392.08	2,06,92,584.00

^{*} Admission of claims is based upon documents submitted by the creditors; Suspended directors/Ex-management of the CD has not provided latest financial statements or respective accounting records so as to enable the IRP to verify the claims from financial records of the CD.

[#] Rejection of claims is based upon documents submitted by the creditors which were not found to be sufficient and appropriate in support of their claims submitted to the IRP.